

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 243 OF 2014 &  
IA NO. 282 OF 2015**

**Dated: 21<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Municipal Corporation of Greater Mumbai ... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor  
Mr. Simranjeet Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R.1  
Ms. Raveena Dhamija for R.2  
Mr. Aditya Dewan for R.4

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **18.10.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**